

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S. SUPERCHEM COATINGS PRIVATE LIMITED**

RELEVANT PARTICULARS

1. Name of corporate debtor	Superchem Coatings Private Limited
2. Date of incorporation of corporate debtor	21 st April, 2017
3. Authority under which corporate debtor is incorporated / registered	RoC - Ahmedabad, Ministry of Corporate Affairs
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28994GJ2017PTC097029
5. Address of the registered office and principal office (if any) of corporate debtor	D-34, Sardar Industrial Estate, Ajwa Road, Vadodara, Gujarat - 390019
6. Insolvency commencement date in respect of corporate debtor	07 th December, 2021 (Order uploaded on 09 th December, 2021)
7. Estimated date of closure of insolvency resolution process	05 th June, 2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arun Chadha IBBI/IPA-001/IP-P00165/2017-18/10334
9. Address and e-mail of the interim resolution professional, as registered with the Board	727, Brahmpuri, Meerut, Uttarpradesh, 250002 chadharun@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	E- 95/2, Naraina Vihar, New Delhi -110027 cirp.superchemcoatings@gmail.com
11. Last date for submission of claims	21 st December, 2021
12. Classes of creditors, if any, under clause(b) of sub-section(6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms may be downloaded from the following weblink: https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of **M/s. Superchem Coatings Private Limited** on 07th December, 2021.

The creditors of **M/s. Superchem Coatings Private Limited** are hereby called upon to submit their claims with proof on or before 21st December, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Mr. Arun Chadha

Interim Resolution Professional

IBBI/IPA-001/IP-P00165/2017-18/10334

Date : 09.12.2021

Place : Meerut